

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2912**  
TO BE ANSWERED ON THE 10<sup>TH</sup> MARCH, 2026

**CROP PROCUREMENT SYSTEM**

2912. MRS RUCHI VIRI

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has reviewed the effectiveness of crop procurement system, ensuring Minimum Support Price (MSP) and market linkage mechanism in Moradabad district, Uttar Pradesh, particularly in the case of small farmers in Bilari and villages bordering Sambhal and Kundarki area, where limited procurement centres, delay in payments, rising input costs and dependence on private traders is affecting the bargaining power and profitability of farmers;

(b) if so, the details of measures taken by Government to ensure fair price to the farmers in the district, expansion of procurement infrastructure, digital market integration, support to Farmer Producer Organizations and meeting the payment deadlines; and

(c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री )SHRI BHAGIRATH CHOUDHARY)

(a) to (c) : As per the information received from Government of Uttar Pradesh, the procurement of crops at Minimum Support Price (MSP) in Moradabad district is being done as per the procurement norms of the Government. State Government ensures that farmers receive MSP for their produce through procurement agencies such as the Food Department, Pradeshik Co-operative Federation (PCF), U.P. Co- Operative Union Limited (PCU), Uttar Pradesh Upphokta Sahkari Sangh Limited (UPSS), National Agricultural Cooperative Marketing Federation of India Ltd (NAFED), Food Corporation of India (FCI) and other approved procurement agencies. Procurement centres are established by the agencies for purchasing crops. Procurement centres are decided keeping in view local production, convenience of farmers, geographical conditions and other relevant parameters, so that farmers from adjoining areas such as Bilari, Kundarki, and Sambhal are enabled to sell their produce at the MSP.

The registration of farmers and procurement process is conducted through online portal, and payment for the produce sold is made directly to bank accounts of farmers through the PFMS system, ensuring transparency and timelines in the payment process.

To strengthen the marketing arrangement for farmers, Farmers Producers Organizations (FPOs) are also being encouraged. Public notices are issued to increase farmers registration so that farmers may sell their crops at MSP. Publicity is done through newspapers and messages are also sent to farmers by the Agriculture Department. Awareness is also done through Tehsil Diwas, District Administration and Market Committees so that farmers willing to sell their crops may avail benefit from MSP.